

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 384 of 2016**

Sanjeev Kumar Tiwari & Ors. .... .. Petitioners

Versus

The State of Jharkhand & Others .... .. Respondents

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**

(Through Video Conferencing)

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For the Petitioner : Mr. Amit Kumar Tiwari, Advocate

For the Respondent-State : Mr. Om Prakash Tiwari, G.P.-II

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24 / 07.09.2021 It has been submitted by learned counsel appearing for the respondents that in pursuance of the order dated 02.08.2021, though counter affidavit could not be filed, but the same is ready for filing.

Put up this case in the next week.

**(Dr. S. N. Pathak, J.)**

R.Kr.